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and May which is to the tune of 210 million dollars. I would also like to know whether the present Bank Scam has shaken the confidence of the AIRIs in the Indian economic system. Will the honourable Minister react to tkese questions?

SHRI RAMESHWAR THAKUR: Nadam, so far as this year is conceded, the net outflow of the NRI deposits was of the order of \$221 million. This is the outflow during the months of April and May, 1992. jast year during the same period, the net outflow was \$ 652 million.

SHRI SUKOMAL SEN: This is there in the statement itself.

SHRI RAMESHWAR THAKUR: Efforts are being made and a number of incentives have been provicted for more inflow of NRI deposits.

THE DEPUTY CHAIRMAN: You put your second supplementary.

SHRI SUKOMAL SEN: Madam, my first question, the main question, has not been replied to. I wanted to know whether, because of the present Bank Scam., the faith of the NRIs in the Indian economic system has been affected and that is why they are taking away their¹ money from the Indian banks. That has not been replied to at all by the Minister.

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): Madam, I wold like to state that the assertion that there has been any diminution of confidence in the Indian economy on the part of the NRIs is wrong. I have the figures. Because of the normal bunching of maturities in April, there was an outflow of 188 million. In May, it declined to \$75 million; in June, it declined to \$45 million; and, in the first ten days of July there has been some inflow. So, there is no basis for the conclusion that there has been any diminution of confidence in our economy on the part of the NRIs.

SHRI SUNIL BASU RAY: The question that arises out of the reply is that with the incentives that we are giving to NRIs, they are becoming illusory. They are going away from us. So, what are the reasons that in spite: of the incentives to them they are withdrawing their deposits? Has the Government made any enquiry about it? And what is their finding?

SHRI MANMOHAN SINGH: Madam, I have already explained that the outflow in the first few months of the curent year was due to the bunching of maturities. It is not a beginning of a new adverse trend. I am confident that with the measures that have been taken, the net inflow would be positive in the course of the current year.

THE DEPUTY CHAIRMAN: Question Hour is over. Papers to be laid on the Table.

WRITTEN ANSWERS TO QUES TIONS

Terms of Reference of the Te nth Finance Commission

*287. SHRI TRILOKI NATH CHA-TURVEDI: SHRI RAM RATAN RAM:

Will the Minister of FINANCE foe pleased to state:

- (a) whether the State Governments have been consulted' with regard to the terms of reference of the Tenth Finance Commission and if not, what are the reasons therefor; and
- (b) the manner in which Govern ment propose to associate the State Governments and at what stage the suggestions made by the State Gov ernments with regard to the Finance Commission would be considered?

THE MINISTER OF STATE IN THE; MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE)
(a) and (b) The terms of reference to the Tenth Finance Commission were drawn up taking into account the suggestions made by a Study Group constituted' for the purpose and which included officers of the State Governments of Andhra Pradesh, Assam, Maharashtra, Punjab, Uttar Pradesh and West Bengal as Members. A Copy of the Notification constituting the Tenth Finance Commission and containing the Terms of Reference was laid on the table of Rajya Sabha on 8th July, 1992.

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Inspection of Export Firms by Export Inspection Council

*288. SHRI RAMDAS AGARWAL:

Will the Minister of COMMERCE be pleased to state:

- (a) what is the number of export firms inspected by the Export Inspection Council during the current year upto 30th June, 1992;
- (b) the total number of such export firms against which complaints were received and which have been black-listed by the Council so far; and
- (c) whether Government propose to take action against the black-listed firms, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN OF THE MINISTRY **INDUSTRY** (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RU RAL INDUSTRIES) AND THE MIN ISTER OF STATE IN THE MINIS TRY OF COMMERCE (SHRI P. J. KURIEN): (a) Five Export Inspect ion Agencies (EIAs) have been set up under the administrative technical control of the Export Inspection Council (EIC) for quality control and preshiproent inspection of

commodities notified by the Government under the Export (Quality Control and Inspection) Act, 1963. During the current financial year upto 30-6-1992, the EIAs have inspected 187 firms in connection with quality control and pre-shipment inspection.

- (b) Only one complaint on quality was received against such export firms during this period and none was blacklisted.
 - (c) Does not arise.

Telecommunication Facilities at Madhavpur, Gujarat

*289. SHRI VIREN J. SHAH; SHRI PRAMOD MAHAJAN:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether there is any proposal for the expansion of telecommunication facilities at Madhavpur, in District Junagadh, Gujarat;
 - (b) if so, what are the details there of; and
- (c) by when this proposal is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Yes, Sir.

- (a) and (c) (1) A 128 Port C-DOT Exchange having capacity of 88 lines was commissioned at Madhavpur on 17.10.1991. All the 71 waiting applicants have been provided telephone facility. There is no waiting list at present.
- (2) One public telephone is also provided in the post office at Madhavpur.
- (3) Telegraph service on phonocom basis is also available here.
- (4) A suitable transmission medium required for providing STD facility